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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP.32/2008 IN
CA.1226/1999

New Delhi this the 7th day of April, 2008

Hon'ble Mr. Justice M.Ramachandran, Vice Chairman (J)
Hon'ble Mrs. Veena Chhotray, Member (A)

1. Vishwanathan Kartha
S/o Sh. TNP Pillai
O/o HQ.Technical Group EME
Delhi Cantt.
 2. Ramesh Chander
S/o Late Sh. Chander Ballabh
O/o HQ.Technical Group EME
Delhi Cantt.
 3. Smt. VP Thankamani Amma
W/o Sh. G.Rameshan
O/o HQ.Technical Group EME
Delhi Cantt.
 4. R V Ramana Murthy
S/o Sh. Kamaleshwar Rao
R/o B-54, Rama Park
Uttam Nagar, New Delhi -59.
 5. Smt. Sumitra Kundra
W/o Sh. S.K. Kundra
O/o HQ.Technical Group EME
Delhi Cantt.
 6. Gurbir Singh
S/o Late Sh. Sarban Singh
R/o G-84, G-Block,
Shiv Nagar,
New Delhi.
 7. RN Arora
S/o Sh. PD Arora,
O/o HQ Base Workshop Gp EME (Now)
Meerut Cantt.
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8. Mrs. Usha Chawla
W/o Late Sh. SP. Chawla,
O/o 505 Army Base Workshop
Delhi Cantt.
9. Smt. Usha Taneja
W/o Sh. Lekh Raj
O/o 505 Army Base Workshop
Delhi Cantt.
10. TM Abraham
S/o Late Sh. M. Nathan
R/o BG-5A/15A
Paschim Vihar
New Delhi
11. NH Balasubramaniam
S/o Sh. C.A. Hariharan
O/o 505 Army Base Workshop
Delhi Cantt.
12. Venugoppalan
S/o Late Sh. Kunjan Nair
O/o 505 Army Base Workshop
Delhi Cantt.
13. Jeevan Kumar
S/o Late Sh. Jai Gopal
O/o 505 Army Base Workshop
Delhi Cantt.

...Applicant.

[By Advocate: Ms. Priyanka proxy for Sh. M.K. Bhardwaj]

Versus

1. Sh. Jitender Vir Singh,
Secretary,
Ministry of Defence
South Block, New Delhi.
2. Lt. Gen AKS Chandele AVSM
Director General of EME
MGO Branch
Integrated HQs of MoD (Army)
DHQ PO, New Delhi.

3. Sh. S.M. Mishra
Secretary
Govt. of India
Ministry of Personnel, Public Grievance and Pensioner --
DOP&T
Shastri Bhawan,
New Delhi.
4. Major General TP Singh
Commander
HQ Technical Group EME
Delhi Cantt. Respondents
(By Advocate: Sh.S.K. Gupta proxy for Sh. T.C. Gupta)

O R D E R { O R A L }

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J):-

In view of the new developments referred by the counsel for applicant that steps for implementation of the orders are complete, the CP is closed as having become irrelevant. Notices are discharged.

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(Mrs. Veena Chhotray)
Member (A)


(M. Ramachandran)
Vice Chairman (J)

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